

रूप से घायल भी हुए। फिर भी मैं यह कहना चाहता हूँ कि इन शहीदों की शहादत को यदि हम आजीवन याद रखना चाहते हैं तो हमें उन्हें बहादुरी के उचित ईनाम - President's Gallantry Award - से भी नवाजना चाहिए, जिससे आने वाली पीढ़ियों को भी...(व्यवधान)...

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): In *Saamna* he abused the same people.

श्री संजय राउत: सर, ये गलत बोल रही हैं, ऐसा कुछ नहीं है। महाराष्ट्र में क्या हो रहा है यह इनको मालूम नहीं है, यहां बैठकर बात कर रही हैं।...(व्यवधान)...

SHRIMATI JAYANTHI NATARAJAN: Sir, the entire country knows this. ...(Interruptions).. First he should take those words back. ...(Interruptions)...

SHRI S.S. AHLUWALIA (Jharkhand): We should not raise such issues. ...(Interruptions)...

श्री संजय राउत: मैं कहना चाहता हूँ कि इन सभी को President's Gallantry Award से नवाजना चाहिए, जिससे आने वाली पीढ़ियों को भी...(व्यवधान)...

SHRIMATI JAYANTHI NATARAJAN: First he should take that back what he said in his editorial. ...(Interruptions)... Publish an apology in *Saamna* then. ...(Interruptions)...

SHRI S.S. AHLUWALIA: We are not discussing about *Saamna* here. ...(Interruptions)...

श्री संजय राउत: आने वाली पीढ़ियों को भी इनकी शहादत का पता चले और जो भी घायल हो गए हैं...(व्यवधान)...

SHRI S.S. AHLUWALIA: He is demanding that President's Gallantry Award should be given.

श्री संजय राउत: Yes. और जो भी घायल हो गए हैं, उन्हें भी इस प्रकार के President Award से गौरवान्वित करना चाहिए। मैं आशा करता हूँ कि यह सदन मेरी बात से सहमत होगा।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay, okay. ...(Interruptions)... Shri Mysura Reddy.

Construction of Babli and other projects on Godavari by the Government of Maharashtra

SHRI M.V. MYSURA REDDY (Andhra Pradesh): Sir, as per the Bachawat Award, Sri Ram Sagar Project was constructed on Godavari river with a capacity of 112 tmc. Sir, on the upstream of the SRSP, the Maharashtra Government is constructing twelve projects, including Babli, without following any guidelines, without any authorisation, without any award, and without the permission of the Government of India and the CWC. This is against all irrigation norms. It is being constructed on the area of pond which is against inter-State irrigation project norms. Because of this unauthorised construction of project, 18,00,000 acres of land in six districts of Telangana area will become dry and arid. It is not in accordance with the irrigation norms also.

On the representation of various political parties, including my party, the Telugu Desam Party, the CWC appointed a technical committee which inspected this area and also submitted its report stating that all the twelve projects, including Babli, were against the norms or against the guidelines.

The people in Telangana area and also in Andhra Pradesh are agitating against this project and now they are demanding to stop this unauthorised construction in Maharashtra area. The Government of India is turning Nelson's eye to this issue. I request the Government of India that instead of turning Nelson's eye to this issue, it can either appoint a technical committee or a political committee, or create a mechanism to effect compromise among two States so that there should not be any hard feelings between the two regions, namely, Andhra Pradesh and Maharashtra. I request the Government to stop the project till such time.

The Andhra Pradesh Government is headed by the Congress Party. The Maharashtra Government is also headed by the Congress Party. And the UPA Government is also headed by the Congress Party. That is why, I request the Government of India to either appoint a technical committee or a political committee to effect the compromise. The Supreme Court also gave the direction to have a conciliatory mechanism or to have a compromise or some out of court settlement. That is why I am requesting the Government of India to appoint a committee to look into this issue. Thank you, Sir.

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Mr. Harikrishna and Mr. Pasha, you can associate with it.

SHRI NANDAMURI HARIKRISHNA (Andhra Pradesh): Sir, I associate myself with the mention made by the hon. Member.

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, I also associate myself with the mention made by the hon. Member.

SPECIAL MENTIONS

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Shri Gireesh Kumar Sanghi; not here. Dr. T. Subbarami Reddy; not here. Shrimati Supriya Sule.

Demand for approval of the proposal for repair of water tanks in Nanded district

SHRIMATI SUPRIYA SULE (Maharashtra): Sir, the Maharashtra Government had submitted a proposal to the Ministry of Water Resources, Government of India, on 5th May 2006 regarding repairing of water tanks in Nanded district. The said proposal is framed under the Centrally-aided Scheme funding pattern, which is in the ratio of 3:1 (Centre and State). Repairs of the 28 old tanks in the Nanded district will be carried out through this scheme, which will help to restore 8,430 hectares irrigation potential. This will be made possible by restoring the loss of water holding capacity of the tanks by 4028 mm. Out of 28 tanks, seven belongs to the backward areas and one of the main objectives of the scheme is to provide benefit to the economically backward areas on priority. Approval of the Ministry is still awaited and the Government of Maharashtra is very keen and it desires that the scheme should be taken up in the financial year 2008-09.

I, therefore, urge upon the Government to kindly approve the scheme at an early date.

SHRI RAJNITI PRASAD (Bihar): Sir, I associate myself with the Special Mention made by the hon. Member.